

DIVISION BENCH
COURT - I

S-13

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/68(KB)2024
IN
C.A.(CAA)/177(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	BIHANI EDUCARE PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Mr.Rantu Kumar Das, PCS] For the Petitioner

O R D E R

1. Ld. Counsel for the Petitioner present.
2. Post the matter on **21/05/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)